

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A. No. 241 of 2013

Dated: 01st October, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Piyush Joshi, Adv.
Ms. Nimisha S. Dutta, Adv.
Ms. Sumiti Yadava, Adv.**

**Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv
Mr. Ashish Tiwari, Adv.
Mr. Rakesh Dewan, Adv**

ORDER

Admit. Mr. Ashish Tiwari, learned counsel for the Board takes notice on behalf of the Board. Board is directed to file the reply within four weeks after serving copy on the other side. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

Post the matter for hearing on **07.11.2013 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt